

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 271 OF 2015 &
IA NO. 438 OF 2015**

Dated: 19th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Karnataka Power Transmission Corporation Ltd. & Anr. Appellant(s)
Vs.
M/s Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Pratiksha Mishra

Counsel for the Respondent(s) : Mr. Aditya Chandra
Mr. Mahesh Thakur for R-1

ORDER

As agreed by learned counsel for the parties, list the matter
on **08.08.2017.**

**(I. J. Kapoor)
Technical Member
ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**